

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Compensation Application (AT) No. 02 of 2018

IN THE MATTER OF:

Maharashtra State Power Generation Co. Ltd.Appellant

Vs.

Nair Coal Services Ltd. Ors.Respondents

Present:

Appellant: Mr. K. K. Sharma, Advocate.

**Respondents: Ms. Aishwarya Gopalkrishnan and Ms. Neelambara Sandeepan, Advocate for R-2.
Ms. Arunima Chatterjee, Advocate for R-3.**

O R D E R

30.07.2019: Competition Appeal (AT) Nos. 12 of 2018, 13 of 2018 and 14 of 2018 are still pending for disposal. For the reason aforesaid, in terms of order dated 27th February, 2019, we adjourn the matter.

Post the case 'for orders' on **23rd September, 2019 at 2:00 PM** to report the development.

**[Justice S. J. Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

am/gc